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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 579/2000

New Delhi this the 11th day of April, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Vinay Kumar Singal S/O Bachan Lal,
R/O Flat No.264, Pocket G-5,
Sector-16, Rohini,
Delhi-110085.

... Applicant

(By Shri B.S.Mainee, Advocate)

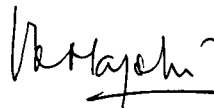
-versus-

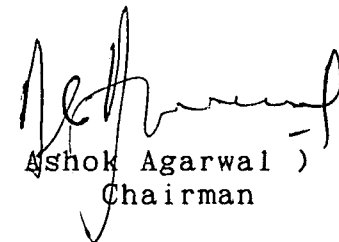
1. Govt. of Delhi through
Chief Secretary, Delhi Administration,
5, sham Nath Marg, Delhi-54.
 2. Director, Directorate of Training
and Technical Education,
Muni Maya Ram Marg, Pitam Pura,
Delhi-110034.
 3. The Joint Director, Directorate of Training
and Technical Education,
Muni Maya Ram Marg, Pitampura,
Delhi-110034.
 4. Principal,
Guru Nanak Dev Polytechnic,
Rohini, Delhi-110085.
- ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :-

On application made on behalf of the applicant,
leave is granted to withdraw the present O.A.


(V. K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/as/